

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 619
ANSWERED ON 28TH NOVEMBER, 2024**

PROMOTING ELECTRIC VEHICLES

619. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has any plan to reduce the vehicles running on fossil fuel from the road; if so, the details thereof;

(b) whether the Government has any plan to substitute the fossil fuel vehicle with electric vehicle; and

(c) if so, the number of electric two wheelers, electric four wheelers, electric goods transport vehicles and passenger electric vehicles that are plying on the roads, as on date?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) 1. To facilitate the development of Motor Vehicles running on non-fossil fuels, the Government has notified mass emission standards in respect of various fuels such as blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, Hydrogen etc.

2. The steps being taken by the Government to promote adoption of Electric Vehicles (EVs) in the country are as under:-

(i) Notification issued vide S.O. 5333(E) dated 18th October, 2018, has granted exemption from the requirements of permit to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels.

(ii) Notification issued vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(iii) Notification issued vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and, for all other cases, in White colour on Green background.

(iv) Notification issued vide GSR 302(E) dated 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.

(v) Notification issued vide GSR 167(E) dated 1st March 2019 for retrofitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per AIS 123.

(vi) Advisory has been issued dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.

(vii) Ministry of Road Transport and Highways has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.

3. Government in the Ministry of Heavy Industries (MHI) has formulated following schemes for promotion of electric vehicles and to reduce dependence of fossil fuels in the country: -

(i) Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India) Scheme: FAME India Scheme was launched in 2015 to

promote adoption of electric/ hybrid vehicles (xEVs) in India. The Phase-1 of the scheme was available up to 31st March, 2019 with budget outlay of Rs.895 Cr. Further, Phase-II of FAME India Scheme was implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 11,500 Crore.

(ii) Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry: The Government on 15th Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs.25,938 Crore. The scheme provides incentives up to 18% for electric vehicles.

(iii) Production Linked Incentive (PLI) scheme, 'National Programme on Advanced Chemistry Cells (ACC) Battery Storage': The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 Crore.

(iv) Scheme to Promote Manufacturing of Electric Passenger Cars in India (SMEC): SMEC has been launched on 15.03.2024 to attract investments from global EV manufacturers and promote India as a manufacturing destination for e-vehicles. This scheme helps to attract investments from global EV manufacturers and promote India as a manufacturing destination for e-vehicles. The scheme also helps put India on the global map for manufacturing of EVs, generate employment and achieve the goal of "Make in India".

(v) PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme: The Government of India has notified scheme titled 'PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme' on 29.09.2024 for promotion of electric mobility in the country. The scheme has an outlay of Rs.10,900 Crore over a period of two years from 01.04.2024 to 31.03.2026. The Electric Mobility Promotion Scheme (EMPS) 2024 implemented for the period of 06 months, from 01.04.2024 to 30.09.2024, is subsumed in this Scheme.

(vi) PM-e Bus Sewa Payment Security Mechanism (PSM) Scheme: MHI on 28.10.2024 have notified PM-e Bus Sewa (PSM) Scheme to establish a Payment Security Mechanism Fund for procurement and operation of

electric buses (e-Bus) under the Gol/State Govt/UT sponsored schemes with total financial outlay of Rs.3,435.33 Crore.

(c) As per the information available in the VAHAN centralized database of RC (registration Certificate), the details of number of EV two wheelers, four wheelers, goods transport vehicle and passenger vehicles registered in India are as under:-

Electric vehicle registered in India category wise till 25-11-2024		
Sr. No.	Vehicle category	Total
1.	Two Wheeler	28,21,756
2.	Three Wheeler	21,76,875
3.	Four Wheeler	2,56,520
4.	Goods Vehicles	11,765
5.	Public Service Vehicle	10,236
	Total	52,77,152
